**Supplementary list** (Video Conference)

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP (Crl) no. 253/2019

**Aijaz Ahmad Bhat** 

....Petitioner..

Through: Mr Wajid Haseeb, Advocate

vs.

**State and others** 

Through: Mr Mir Suhail, AAG

**CORAM** 

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

## **ORDER**

Mr Mir Suhail, learned Additional Advocate General, submitted some leaves of the paper book without any compilation.

Let the District Magistrate submit the detention records with proper compilation by or before the next date of hearing.

List on 9th June, 2020.

Registry shall send a copy of this order to Mr Mir Suhail, AAG, through e-mail.

(Ali Mohammad Magrey) Judge

Srinagar 03.06.2020 Amjad lone PS